

lowing measures have been taken:

1. Under Clause 12(1) of the Cotton Textile (Control) Order, 1948, Mills are required to supply a certain quantity of free yarn for the use of handlooms, powerlooms and other miscellaneous consumers.
2. As a general rule, permission is not given for the installation of additional looms to be worked on cotton yarn. Installation of new spinning mills and expansion of the existing spinning mills is allowed.
3. Encouragement is being given for the installation of Co-operative Spinning Mills by weavers' co-operatives.
4. Import of cotton yarn of counts 80s and above is being permitted by established importers and Weavers' Co-operative Societies as Actual users.

(b) 1953 (January to December)—1,505 million lbs. 1954 (January to June)—762 million lbs.

(c) 1953 (January to December)—1,130 million lbs. 1954 (January to June)—557 million lbs.

(d) 1953 (January to December)—266 million lbs. (Estimated). 1954 (January to May)—118 million lbs. (Estimated).

#### INK FACTORIES

317. **Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of factories which are manufacturing ink in India;

(b) their maximum productive capacity; and

(c) the number of persons employed in them?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) 44 factories.

(b) The total rated capacity is of the order of 3.52 million doz. bottles of

358 LSD

2 oz. each per annum but the effective capacity is not known.

(c) Information is not available.

#### AGREEMENT WITH NEPAL

318. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether the Governments of India and Nepal have entered into an agreement in respect of minor irrigation projects and drinking water facilities in the rural areas of Nepal; and

(b) if so, what is the nature of the agreement?

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** (a) Yes.

(b) Rupees fifty lakhs will be provided as a grant-in-aid to the Government of Nepal during the period of four years commencing with 1954-55. The amount is to be utilised for providing goods, equipment and skilled personnel necessary for the execution of approved projects for minor irrigation works and drinking water facilities.

#### COAL

319. **Th. Lakshman Singh Charak:** Will the Minister of Production be pleased to state:

(a) the quantity of soft coke and charcoal consumed in every State during 1953 and 1954; and

(b) the total production of coal in India during those years?

**The Minister of Production (Shri K. C. Reddy):** (a) A statement showing the approximate quantity of soft coke supplied to different States during the years 1953 and 1954 (upto July) is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 45.]

Information regarding charcoal is not available.

(b) The figures are:

	(Tons)
1953	35,979,167
1954 (upto July)	20,896,081